NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/642/ (IB)/2017

NAME OF THE PETITIONER(S)

: RAHUL FERROMET & ENGINEERING PVT LTD

NAME OF THE RESPONDENT(S)

: ARJUN TECHNOLOGIES INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Am, Shirpan Course for Compins & C

ORDER

Counsels representing both the parties are present and submitted that the parties are intending to settle the matter. They prayed for time to make submissions regarding the outcome of the settlement. Time is enlarged at request. Put up on 26.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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